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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 133/397-398/NCLT/AHM/2016 (New)
C.P. No. 63/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017**

Name of the Company: Shantilal P. Limbani

V/s.

Bhupendra R. Patel

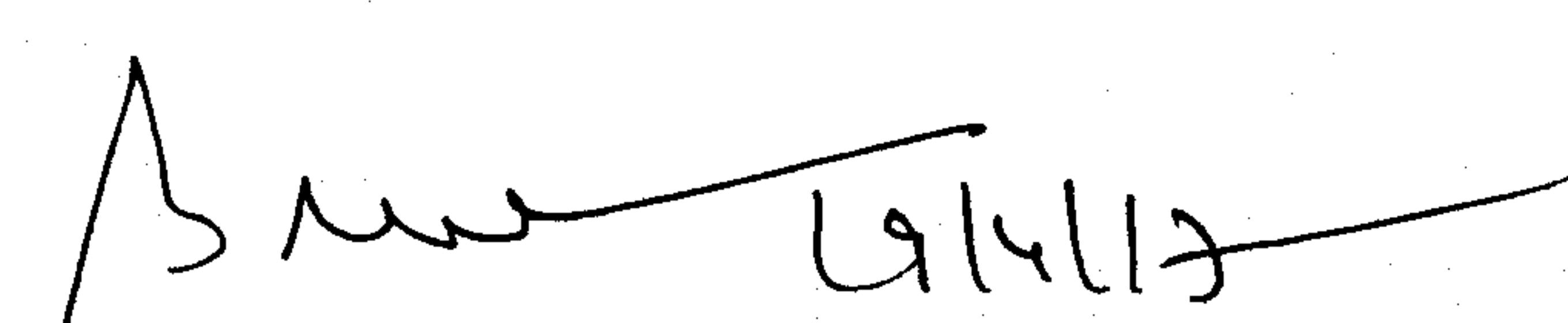
Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	C.S. DARPARAN D. POPAT	PRACTISING COMPANY SECRETARY	PETITIONERS	
2.				

ORDER

Learned PCS Mr. Darpan Popat present for Petitioner. None present for Respondents.

List the matter on 29.05.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of April, 2017.